(घ) ओ एन जी सी नागालैंड के चैंग्यांग क्षेत्र में 1981 से तेल का उत्पादन करता आ रहा है। जनवरी, 1994 में नागालैंड सरकार ने रायल्टी के भुगतान के लिए ओ एन जी सी से सम्पर्क किया। जनवरी, 1994 तक नागालैंड सरकार के लिए उपस्थित 32.60 करोड़ रुपए की कुल सबस्टी में से अब 15 करोड़ रुपए की ग्रांश 2.5.1994 को जारी की गई है।

Accident of a Stationary Goods Train between Anuppur-Pauhari Railway Station

6794. SHRI NILOTPAL BASU: Will the Minister of RAILWAYS be pleased to refer to the answer to Unstarted Question 364 given in the Rajva Sabha on 28th April, 1993 and to state:

- (a) whether the General/Subsidiary Rules allow tower wagon along with any other vehicle:
- (a) if not, under whose advise the tower wagon was allowed to run and whether this is against safety rules:
- (a) what action was taken by Railways against the concerned officials for haying allowed tower wagon which resulted in accident; and
- (a) whether it is also a fact that high officials are not found accountable for this accidence if not, what are the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI C.K. JAPPER SHARIEF): (a) The General Rules of the Indian Railways permit attaching of the tower wagon in section with other vehicles attached, under special instructions:

- (b) Does not arise.
- (c) and (d) A departmental Inquiry Committee was asked to inquire into this accident and based on their recommendations, suitable punishments have been awarded to the officials found responsible for this accident.

Resolution Adopted by Pensioners' Association, Cuntakal

to Questions

6795. SHRI MD. SALIM: Will the Minister of RAILWAYS be pleased to state:

- (a) whether Government have received the resolutions adopted by the Railway Pensioners' Association, Guntakal which was sent on 20th December, 1993; and
- (b) if so, what action has been initiated on the resolutions with details thereof?

THE MINISTER OF RAILWAYS (SHRI C.K JAFFER SHARIEF): (a) and (b) The information is being collected and will be laid on the Table of the Sabha.

Repair/renovation of old bridges in Assam

6796. SHRIMATI BASANTI
SARMA: Will the Minister of
RAILWAYS be pleased to state;

- (a) whether the Railways have received any proposals for the repair of renovation of old bridges in the State of Assam:
 - (b) if so, what are the locations; and
- (c) the sum of money allocated for this purpose during the year 1993-94?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF): (a) and (b) Railways have an elaborate system of inspection of Railway bridges for assessing and monitoring their condition and identifying need for repairs. The requisite repairs are carried out timely and bridges are maintained in safe condition: The identified repair works are carried out by the Railways under their own powers.

(b) Accountal of expenditure is not maintained state-wise.